

ZITEM NO.48

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 868 OF 2006

SHAM @ KISHOR BHASKARRAO MATKARI

Appellant (s)

VERSUS

STATE OF MAHARSHTRA

Respondent(s)

(With office report on default)

Date: 01/04/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
(IN CHAMBERS)

For Appellant(s)

Mr. Uma Datta, Adv.
Mr. Kishan Dutta, Adv.

For Respondent(s)

Mr. Amol B. Karande, Adv.
for Ms. Asha Gopalan Nair, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the respondent prays, and is granted,
time of four weeks for filing additional documents.

(N.S.K. Kamesh)
Court Master

(S.S.R. Krishna)
Court Master